

(V)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Registration No. 129(T)-1987.

Div. Personnel Officer N.Rly., Moradabad Applicant

Versus

Raza Ullah Khan

..... Respondent.

Present:-

Hon. Ajay Jhari, AM

Hon. G.S. Sharma, JM

Order

Sri G.P. Agarwal and Sri Ashok Mehta for the Appellant and respondents is present. This is an appeal under Section 17 of the Payment of Wages Act. Under the law, this Tribunal ~~has~~ has no jurisdiction to take up the cases under the Payment of Wages Act. Let the record of this case be returned to the ~~officer~~ concerned to decide the case accordingly to law.

Sd/-

A.M.

Sd/-

J.M.

Dated: 13.7.1987.

Maharudra Singh

Ans
15/7

महंरुद्र सिंह
अनुमग अधिकारी
केन्द्राय प्रशासनक अधिकारी
आंतरक्त न्यायवाट, इलाहाबाद
Maharudra Singh
Section Officer
Central Administrative Tribunal
Allahabad Bench, Allahabad